

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

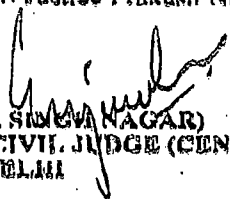
CIRCULAR

Subject:- Intimation reg. demise of Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain.

With profound sorrow and grief this is to inform that Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain, has left for her heavenly abode.

The Cremation shall take place today i.e. on 06.02.2019 (Wednesday) at 04:00 pm at Lodhi Road Cremation Ground, New Delhi.

Contact No. of Ms. Renuka, daughter of Late Mr. Justice Prakash Narain is 9810069301.


(GAJENDER SINGH NAGARIA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

342/ No. 7786-78-54/AC(Central)/2019

Dated, Delhi the 06-2-19

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNC'D, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini/Saket /KGD Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

Sub : Intimation reg. Demise of Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain.

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT,
SAKET COURT COMPLEX, NEW DELHI

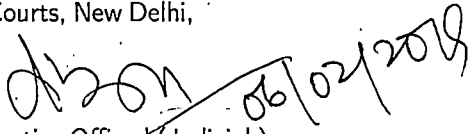
1521-1560

No. _____/Judl./Misc./SE/Saket/2019

Dated, New Delhi: 06/02/19

Copy of letter forwarded for information and necessary action to:-

1. All the Judicial Officer of South East District, Saket Courts, New Delhi,
2. The PS to Ld. District and Sessions Judge (SE),
3. For uploading on LAYERS,


Administrative Officer (Judicial)
For District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

3/2/19
OIC (Genl.)
16-2-19
DJ/SE